

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.21
C.P. No.18/GB/2022**

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J):

Hon'ble Shri Subrata Kumar Dash, Member (T):

Hearing through

Video Conference

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023**

In the matter of:

Aaryan Chilled Infra Pvt. Ltd. & another
Versus
Saphire Suppliers Pvt. Ltd. & 8 others

Section: Under Section 252 (1) of the Companies Act, 2013.

<u>S.NO.</u>	<u>NAME(CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. AMIT PAREEK	CS	Petitioners	Present in Video Conference
2.	MR. R.J.DAS	Advocate	R-3, 4, 6 & 7	
3.	MR. U.K SAHOO	ROC	R-2/ROC	

ORDER

Date of Order: 19.05.2023

The matter is taken up for hearing through video conferencing. Heard the learned Counsels appearing for the Petitioners as well as Respondents No. 2, 3, 4, 6 and 7. No one appears on behalf of Respondents No. 1, 5 8 and 9. Pleadings are completed.

2. **List the matter on 08.06.2023 for hearing.**

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**